RELIEF MEASURES

382. SHRI IBRAHIM KALANIYA: Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria followed in the matter of sanctioning new railway projects for drought relief measures in different States; and
- (b) the number of such projects sanctioned for different States, the number of per- Lashtra. The number of persons employed the

RAILWAY PROJECTS FOR DROUGHT | incurred so far on these projects, Statewise?

> THE DEPUTY MINISTER IN THE MINISTRY OF **RAILWAYS** (SHRI MOHD. SHAFI OURESHI): (a) No guidelines have been laid down for sanctioning new lines as drought relief. Each project is decided on its merits.

(b) Earthwork on the following projects, has been taken up as drought relief. All these fall in the State of Mahaexpenditure and expenditure incurred are as follows:

Persons employed. (approx.)		Expenditure incurred by the Rly. So far, which excludes wages to the labour, as these are directly disbursed by the State Government.	
1. New BG line Apta-Dasgaon.	3600	Rs. 95447	
2. Wani-Chanaka new BG line	900	' Rs. 16000	
Manmad-Purli Vaijnath conversion from MG to BG Miraj-Latur conversion from MG to BG	11000	Rs. 3260	

GAS DISTRIBUTION BY O.N.G.C.

SHRI IBRAHIM KALANIYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that Oil and Natural Gas Commission has provided gas to the individuals through independent contract and without consulting the Gujarat Government:
- (b) if so, whether the Guiarat Government have complained about the policy of distribution of National Gas through O.N.G.C.
- (c) whether O.N.G.C. have stated that gas will be provided from Ahmedabad and Olpad Gas centres through independent contract and without consultation with the State Government;
 - (d) if so, the reasons therefor, and
- (e) the total estimated quantity of Gas to be made available from Ahmedabad and Olpad and what is the O N.G.C.'s policy of distribution of Gas?

THE DEPUTY MINISTER IN THE MINISTRY OF **PETROLEUM** AND CHEMICALS (SHRI DALBIR SINGH):

- (a) In order to avoid flaring of gas, some short-term contracts for supply of small quantities of natural gas were entered into by the ONGC with individual buyers, the Guiarat Government was informed about these contracts.
- (b) to (e) The practice being followed by the ONGC in the distribution of natural gas is that contractual arrangements for supply to bulk consumers on a long-term basis are made in consultation with the State Government and the Central Government. Surplus gas, if any, is disposed of by the Commission directly to its best commercial advantage. To locate suitable consumers of natural gas available from Ahmedabad and Olpad fields, an advertisement was recently put out by the ONGC inviting applications from such parties. In proposals are response. being received and scrutinised by the ONGC and no contracts have yet been signed. The figures of availability of oil/gas from individual

fields are treated as classified information and are not disclosed in the public interest. While finalising the contracts, the ONGC will keep the Government of Gujarat (which has recently addressed a communication to the Central Government on the subject) fully in the picture.

DIESEL LOCOMOTIVES PRODUCED AT VARANASI WORKSHOP

384. SHRI SANAT KUMAR RAHA: Will the Minister of RAILWAYS be pleased to state:

- (a) what is the number of diesel locomotives so far produced at the Diesel Locomotive Works, Varanasi;
- (b) whether there is any plan to increase the production; and
 - (c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY RAILWAYS (SHRI OF MOHD. SHAFI QURESHI): (a) The of diesel locomotives so number the Diesel Locomotive produced at Works, Varanasi is as under:-

)• (, ·	Main Line Diesel Electric Locos.		
	B.G.	M.G	_
Produced from	487	115	21
1963-64 to			
1972-73			

(b) Yes.

(c) The number of diesel electric locomotives to be produced at the Diesel Locomotive Works during the next three years is as follows:—

Years	BG & MG Main Line Diesel Electric Locos		
1973-74	140		
1974-75	160		
1975-76	160		

BARAUNI CALCINATOR

385. SHRIMATI PRATIBHA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the total production of calcined petroleum coke at the Barauni Calcinator during 1972 and the estimated production thereat in 1973;
- (b) the installed production capacity of the Barauni Calcinator; and
- (c) whether there is any scheme for expanding the capacity of the Calcinator, if so, the details thereof indicating also the cost of the expansion scheme and its foreign exchange content and by what time the expansion scheme is likey to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH):

- (a) 22,603 tonnes of calcined petroleum coke were produced at Barauni Refinery during the year 1972. The production of calcined coke during 1973 is estimated at 26500 tonnes.
- (b) The coke calcination plant at Barauni Refinery is designed to process 60,000 tonnes of raw petroleum coke per year, to produce on an average about 42,000 tonnes of calcined petroleum coke per year.
 - (c) No, Sir.

STOCK OF PETROLEUM COKE AT BARAUNI REFINERY

386. SHRIMATI PRATIBHA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the total stocks of raw petroleum coke at Baraum Refinery as on the 1st March 1973;
- (b) the likely production of raw petroleum coke at that refinery from 1st March to 31st December, 1973; and
- (c) how these stocks are proposed to be disposed of and utilised?